

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/1957IA

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rita Kar,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the 5th March, 2020.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJK.1-5/20/357, dtd. 03.03.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission by your official vehicle, at your own cost, from the morning of 07.05.2020 till the morning of 08.05.2020, has been granted, subject to strict adherence to the lockdown protocol in place. The Additional District & Sessions Judge (FTC), Kokrajhar and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/1958/A, dated 5.5.2020

Copy to:-

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Pdas